

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTIFICATION**

No. 247 /UHC/Admin.A/2015

Dated: Sept. 30, 2015.

Smt. Payal Singh, Civil Judge (Jr. Div.), Karanprayag, District Chamoli has been given additional charge of the Court of Civil Judge (Jr.Div.), Gairsain District Chamoli vide notification No. 144/UHC/Admin.A/2014 dated April 11, 2014 to hold Camp Court at Gairsain for three days in a month.

In partial modification to the above said notification, she is henceforth directed to hold Camp Court at Gairsain for six days in a month.

This order will come into force with immediate effect.

**By Order of the Court,**


Sd/  
**(D.P. Gairola)**  
Registrar General.

No. 5925 /XIII-d-2/Admin.A/2014

Dated: Sept. 30, 2015.

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
2. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
3. The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
7. District & Sessions Judge, Chamoli.
8. P.P. S. to Hon'ble the Chief Justice.
9. P.S./P.A. to Hon'ble Judges of this Court with request to place the Notification for kind perusal of Hon'ble Judges.
10. P.S to Registrar General.
11. Assistant Registrar Admin. B Section, High Court of Uttarakhand, Nainital
12. Senior Treasury Officer, Chamoli.
13. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the Notification on the website of the High Court.
14. Guard File/Assistant concered.

  
30.09.2015  
**Assistant Registrar**  
**Admin.A**